LOK SABHA UNSTARRED QUESTION NO. 2998 TO BE ANSWERED ON 4th August, 2022

Allocation of Kerosene

2998. SHRI RAJMOHAN UNNITHAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the Union Government is aware of the demand raised by the State Government of Kerala to enhance the allocation of non-subsidised kerosene to 108960 Kilolitre (KL) and subsidized kerosene to 111312 KL for the financial Year 2022-23;
- (b) If so, the details of the action taken by the Union Government so far; and
- (c) If not, the reasons therefor?

<u>ANSWER</u>

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

- (a) Yes Sir.
- (b) and (c)

Government of India makes allocation of Public Distribution System (PDS) Kerosene to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. PDS Kerosene allocation to States/UTs have been rationalized since 2010- 11 taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc. Annual allocation of Non-Subsidised PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.

Considering the request of Government of Kerala, in addition to already allocated quota of 3084 KL, additional allocation of Non Subsidized PDS Kerosene has been done making an overall allocation of 21888 KL non subsidized PDS SKO for year 2021-22. Further, an allocation of 2160 KL non subsidized PDS Kerosene for the year 2022-23 has been made. Also, 7776 KL Subsidized PDS kerosene till 2nd quarter of 2022-23 has been made to the state of Kerala.
